

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION No. 2934**  
TO BE ANSWERED ON 21.03.2022

**Relocation of Trees**

2934. SHRI DUSHYANT SINGH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be please to state:

- (a) whether the Government is following any scientific methods in relocation/transplanting of the trees, which are uprooted during the construction of developmental projects across the country, if so, the details of various scientific methods followed and if not, the reasons therefor;
- (b) the details of the trees axed, relocated/ transplanted and trees survived after relocating/transplanting during various developmental projects from the year 2015-2022, State wise;
- (c) whether the new saplings have been planted there under compensatory afforestation and if so, the details thereof and if not, the action taken by the Government in this regard; and
- (d) whether the Government is doing any viability study before opting for relocation /transplanting of the trees before giving approval to developmental projects and if so, the details thereof and if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI ASHWINI KUMAR CHOUBEY)

- (a) The relocation/transplantation of trees is done by the State Government authorities keeping in view the prevalent climatic and edaphic factors as well as the physiological condition of the trees. However, the transplantation/relocation of trees is an evolving technique which is relatively new to the Country.
- (b) to (d) Permission for felling of trees is accorded by the concerned State/UT Government authorities as per the State Specific Acts, Rules, Guidelines and the orders of Hon'ble courts. However, the permission for diversion of forest land for non –forestry purpose is accorded with a condition that the minimum number of trees should be felled. The identification of trees fit for translocation is done by the field officers depending upon the ground situation and various climatic, edaphic and physiological conditions.

During last five years (2016-17 to 2020-21) forest land diversion proposals involving 1,20,33,775 trees were approved under the provisions of Forest (Conservation) Act, 1980 and 20,81,04,094 seedlings were planted under Compensatory Afforestation.

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